Providing air services in Meerut under UDAN scheme

2406. SHRIMATI KANTA KARDAM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the data as to the airports which had been included in the Ude Desh Ka Aam Naarik (UDAN) Scheme by Government during its Phase I and Phase II;
- (b) whether Government has selected/included Meerut as one of the cities in Uttar Pradesh from where air service would be provided under UDAN Scheme, if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) The Ministry of Civil Aviation while releasing Regional Connectivity Scheme (RCS)-UDAN 1 and RCS-UDAN 2.0 has attached an indicative/tentative list of unserved and under-served airports. In case, any operator wishes to connect an airport/Helipad that is not an RCS airport/RCS Helipad may approach the Implementing Agency and submit an expression of interest based on which the Implementing Agency will coordinate with the concerned agencies for extending the relevant concession specified under the Scheme. Routes/Networks are awarded by the Implementing Agency under the RCS-UDAN through transparent bidding. The Scheme is demand driven and thus the development of regional air connectivity routes is left to market forces such that interested airlines undertake assessment of demand and nature of supply of required as a particular routes and participate in the bidding process being conducted by the Implementing Agency from time to time. Meerut has not been awarded in the RCS-UDAN at present.

New airports in Karnataka under UDAN scheme

2407. SHRI G. C. CHANDRASHEKHAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether new airports have been made functional in Karnataka under the UDAN (Ude Desh Ka Aam Naagrik) Scheme, if so, the details thereof;
 - (b) the number of passengers served by these airports since their opening; and
- (c) whether there are any plans to add more airports in Karnataka under the . Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) RCS flight have been started from Vidyanagar, Mysore and Hubli airports under Regional Connectivity Scheme (RCS)-UDAN.

(b) Total passengers who have availed the facility at these airports since beginning of operations till 22.07.2018 are as under:-

Vidyanagar	14068
Mysore	30744
Hubli	13851

(c) RCS-UDAN is a demand-driven scheme wherein airline operators assess the feasibility of operation on a particular route and bids under the scheme from time to time.

Surcharge on flight operations during peak hours

2408. SHRI K. R. ARJUNAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government is mulling over a proposal to impose surcharge on airlines for operating flights during peak hours to enhance airport capacity and to avoid flight delays;
- (b) whether it is also a fact that currently the landing fees paid by airlines are determined by the weight of an aircraft and do not vary according to the time of the day;
- (c) whether it is also a fact that there is a large window of non-peak hours that Government is persuading airlines to consider; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No, Sir. No such proposal is under consideration in the Ministry of Civil Aviaiton.

- (b) Yes, Sir. Landing charges are levied based on the weight of the aircraft irrespective of the time of the day.
- (c) and (d) At major airports, there is no such large window of non-peak hours. Moreover, the airlines are free to plan their flight schedule on a specific route/city based on the traffic demand and commercial viability.